

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 261 of 2013 IAs 37, 128 & 227 of 2014

Dated : 27th November, 2014

**Maharashtra State Electricity
Distribution Company Ltd.**

.... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

.... Respondent (s)

Counsel for the Appellant (s) : Ms. Pooja Priyadarshini

Counsel for the Respondent(s) :

ORDER

The Bench has not assembled today.

The matter is posted for hearing on **13.01.2015.**

Court Master

rkt